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Title: Regarding extension of the sittings of the House.

माननीय अध्यक्ष : खड़गे जी, मैं आपको समय भी दे रही हूँ, लेकिन आप भी थोड़ा समझ लीजिएगा कि सर्पेंशन ऑफ ववैथन आवर नहीं होगा, यह पहले से बना हुआ रूल है, कोई अभी नहीं बना है। दूसरी बात यह कि वास्तव में कोई नोटिस नहीं दिया हुआ था, कुछ नहीं था। फिर भी मैंने कहा था कि मैं 12 बजे आपको बोलने का समय दूँगी। इसलिए मैं आपको बार-बार रिवरैस्ट कर रही थी कि I will allow you. मैंने मना तो नहीं किया था। तो फिर इस तरीके से बात नहीं होनी चाहिए।

श्री महिलकार्जुन खड़गे (गुलबर्गा) : धन्यवाद। आप तो इतना केयर लेते हैं कि जब तक हाउस का कार्यक्रम है, उसके खत्म होने तक इधर देखने का समय नहीं रहता, इसलिए हम कभी-कभी to draw your attention, we raise often and often.

माननीय अध्यक्ष : आप यह नहीं कह सकते। हर समय मैं हर एडजर्नमेंट मोशन पर जीरो आवर में बात करने का समय देती हूँ। कई बार यहाँ से भी नाराज़गी हो सकती है।

श्री महिलकार्जुन खड़गे : आप तो जानती हैं कि मैंने आज तक एक एडजर्नमेंट मोशन भी नहीं दिया।

माननीय अध्यक्ष : मगर जिस तरीके से स्टोमन लगाए, ऐसा नहीं होता है। Please understand me also.

श्री महिलकार्जुन खड़गे : अब तक तो एक एडजर्नमेंट मोशन नहीं दिया। मैं जब भी पूछता हूँ, आपकी परमीशन लेकर ही पूछता हूँ, लेकिन आज का यह विषय इसलिए महत्व का है कि ऐसा इंफ़ीशन बाहर भी नहीं जाना चाहिए और सदन के अंदर भी नहीं रहना चाहिए कि हम अपोज़ीशन के तोग हाउस चलाना नहीं चाहते हैं। ऐसा इंफ़ीशन नहीं होना चाहिए... (व्यवधान)

माननीय अध्यक्ष : ऐसा सवाल ही नहीं है।

श्री महिलकार्जुन खड़गे : आपके नेतृत्व में आज तक के सबसे ज्यादा बिल पास हुए हैं और हर दिन एक बिल पास होता है। हम सारे तोग को आपरेंट करते हैं। हम अपनी बात रखते हैं। हम यहाँ पर लड़ते हैं, बात रखते हैं, मनवाने की कोशिश करते हैं, उनको कमियाँ बताने की कोशिश करते हैं, लेकिन इसके बावजूद भी बिल स्मूथली पास हो रहे हैं। हमने आज तक कोई फाइनेंशियल बिल रोकना नहीं है। जो कुछ भी एजेन्डा में था, बिज़नेस में था, वह चलता रहा है। मेरा आपसे एक ही निवेदन है कि जो सेशन की डेट आप फिक्स करते हैं, तो पहले आपने एक डेट फिक्स की। राज्य सभा की डेट आपने 13 मई तक फिक्स की थी और हमारी 8 मई तक थी। आज लास्ट डेट है। जब डेट फिक्स करते हैं तो शायद सरकार को यह मालूम होता है कि उनकी कौन-कौन सी प्रॉपॉजिटीज़ हैं, कौन-कौन से बिल वे यहाँ लाना चाहते हैं, फिन-फिन बिल्स को वे यहाँ पास कर लेना चाहते हैं। यह तो मालूम होता है। उसके बावजूद भी मुझे यह समझ में नहीं आ रहा कि रात के 10 बजे या 11 बजे आप उठकर यह कहते हैं कि हम हाउस एक्सटेंड कर रहे हैं। आप कौन एंड शकधर की बुक को रैफर कीजिए। आपको पावर है, लेकिन कब है? जब बिज़नेस एडवाइज़री कमेटी में एक निर्णय लिया जाता है, तब उस निर्णय को आप सदन में रखकर, सदन की कंसैन्ट लेकर, उसको बता देते हैं कि हाउस इतना चलेगा। लेकिन आपको भी पता नहीं, हमको भी पता नहीं, गवर्नमेंट प्रैस में एनाउंस कर देती है, उसके बाद में उसे बिज़नेस एडवाइज़री कमेटी में रख देती है... (व्यवधान)

माननीय अध्यक्ष : आप क्यों चिल्ला रहे हैं? आपके नेता को बोलने नहीं देना है तो वैसे बोलो।

श्री महिलकार्जुन खड़गे : There is no justification for extending the Session as, during the extended sittings, there will be no Question Hour. आपने अभी बोला, जीरो ऑवर भी नहीं है। फिर... (व्यवधान)

माननीय अध्यक्ष : जीरो ऑवर नहीं है, ऐसा नहीं बोला, 377 नहीं है।

श्री महिलकार्जुन खड़गे : और 377, ये सारी चीज़ें नहीं हैं और लोगों की जो ग़िवांसेज़ हैं, उनकी जो तकलीफ़ात हैं, उनको हाईलाइट करने का यह एक ही तरीका है कि सरकार को बताना और सरकार को कहना, वह इस सदन में ही कह सकते हैं, बाहर तो कह नहीं सकते। अगर बाहर कहें तो उसको कोई रैस्पॉंस नहीं मिलता। जो डैमोक्रेटिकली लोकतंत्र में हमारे हक हैं, उन हकों को छीना जा रहा है, बुलडॉज़ किया जा रहा है और वे यह समझ रहे हैं कि हमारे पास मैजोरिटी है, हम कुछ भी कर सकते हैं, कोई सा भी बिल ले सकते हैं... (व्यवधान)

माननीय अध्यक्ष : खड़गे जी, ऐसा नहीं बोलें।

श्री महिलकार्जुन खड़गे : मैडम, एक मिनट। मैं सरकार के खिलाफ बोल रहा हूँ, आपके खिलाफ नहीं। सरकार यह समझती है कि हमारी मैजोरिटी है, हम कोई सा भी विषय कभी भी ला सकते हैं, कोई सा भी बिल कभी भी लाकर पास करवा सकते हैं, यह हमारी मर्जी की बात है, सदन को पूछने की आवश्यकता नहीं है। अगर यह है तो मैं पूछना चाहता हूँ कि अगर कोई अर्रेंट बिल उनके पास है तो वे पहले ही ला सकते थे। यह लैंड बिल पहले तो लाने की कोशिश है, वह आज एजेण्डा में गायब है... (व्यवधान)

माननीय अध्यक्ष : अगर आप थोड़े में करो तो समय मिल जायेगा।

श्री महिलकार्जुन खड़गे : आपकी ओर से सदन के लोगों को भी मालूम होना चाहिए कि यह गवर्नमेंट किस ढंग से चल रही है और हम जो फाइल कर रहे हैं, यह हमारे डुकूक के लिए नहीं, जनता के डुकूक के लिए है, क्योंकि, उनकी समस्याओं को सुलझाने के लिए हम यहाँ पर ऐसे सवाल उठाते हैं, किसी को ऑब्स्ट्रैक्ट करने के लिए नहीं।

दूसरी चीज़, चाहे लैंड बिल हो या मनी बिल, ये सारी चीज़ें ये पहले ही ला सकते थे, लेकिन उनकी मंशा यह है कि मन्डे के दिन हाउस में अटेंडेंस कम रहती है, इसीलिए किसी ढंग से इसको पास करवा लें, इसीलिए आज उन्होंने लैंड एक्वीजीशन बिल विथड्र कर लिया है। अगर यह स्थिति है... (व्यवधान) यह उनका है, आपका नहीं। हम आपके पास आकर रिवरैस्ट करते हैं, वह बात और है, लेकिन ये सारी चीज़ें वे कर रहे हैं, इससे आज क्या है कि शॉर्ट ड्यूरेण्ड डिस्कशन, ववैथन ऑवर और 377, इन सबसे हम वंचित हो रहे हैं। इसीलिए हम यह चाहते हैं कि जो हाउस बढ़ाने का डिज़ीजन है, मन्डे से लेकर केन्सडे तक जो है, यह यूनीलेटरल डिज़ीजन है। इस बारे में किसी को विश्वास में नहीं लिया गया, सदन को विश्वास में नहीं लिया गया, अपोज़ीशन को विश्वास में नहीं लिया गया। वे निर्णय लेते हैं और बिज़नेस एडवाइज़री कमेटी में रख देते हैं। रखने के बाद यहाँ पर लाकर आपके थू कहलवाते हैं तो हमें इसको कहना पड़ता है कि डैमोक्रेसी में ऐसी तानाशाही नहीं चलेगी, इसीलिए हम हाउस को, सदन को यह बताना चाहते हैं कि आप निर्णय लीजिए और अगर करना है तो उसका हम आल्टरनेटिव बता सकते हैं। अगर हाउस को चलाना है तो उसका आल्टरनेटिव हम बता सकते हैं, अगर आप हाउस एडजर्न करके हमको पूछेंगी कि किस ढंग से चलाना है, किस ढंग से दूसरे बिलों को पास करवाना है तो वह भी हम कह सकते हैं... (व्यवधान)

माननीय अध्यक्ष : एक मिनट। तथागत जी, प्लीज़। मुझे लगता है कि आज बिज़नेस एडवाइज़री कमेटी में भी चर्चा हो चुकी है, ऐसा नहीं है। वहाँ सदस्य उपस्थित थे।

â€¦(व्यवधान)

शहरी विकास मंत्री, आवास और शहरी गरीबी उपशमन मंत्री तथा संसदीय कार्य मंत्री (श्री एम. वैक्कर्या नायडू) : मैडम, अखबार हमारे कंट्रोल में नहीं हैं। किसी मंत्री ने बाहर नहीं बताया, इसलिए ऐसा पोलिटिकल आशेप करना उचित नहीं है। यहाँ काम करना पाप है क्या?... (व्यवधान)

HON. SPEAKER: No interruptions like these will go on record.

â€¦(Interruptions)â€¦*

माननीय अध्यक्ष : आप अपने नेता से बड़े बन रहे हैं, बैठिये। सुदीप बंदोपाध्याय जी।

â€!(ल्लवधान)

माननीय अध्यक्ष : आप सब बैठिये। उनको बोलने दीजिए। यह क्या हो रहा है?

यह तरीका सही नहीं है।

â€!(ल्लवधान)

माननीय अध्यक्ष : बैठिए।

â€!(ल्लवधान)

माननीय अध्यक्ष : जब आपकी बात रिकॉर्ड में ही नहीं जा रही है तो फिर चिल्ला कर अपना गला क्यों खराब कर रहे हैं? आपके नेता बोल चुके हैं।

â€!(ल्लवधान)

HON. SPEAKER: I will.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): In the Parliamentary democratic process, the Opposition always is in favour of running the Session for more days. The question is how the Government's side is scuttling the issue. Actually, all of us came to know only yesterday through television information that the House is going to be extended. Even today, in the BAC meeting, we expressed our views. We are confident that the Government is adamant and it will take forward the Session up to 13th. But Shri Venkaiah Naidu ultimately made the comment that he might reduce it up to 12th. You took special care to say: "Do not come again to me after that and do not again say it should be there on 13th also." So, a decision has been taken. The decision is not in the official form. It was your ultimate comment. What I would say is that all the Members of Parliament have important work. For example, in our State of West Bengal, the elections to the Municipalities and Corporations were held and all the bodies will be formed from Monday onwards. So, the Members of Parliament have a very important role to play in the setting up of the municipal bodies there. In our State, our Party has now come up in the elections. So, the responsibility of the Members of Parliament has gone up at its extreme height. I equally respond to what Shri Kharge has said that Government should be more alert in future. This should not be a precedent for future. If the Government is adamant, there is not any political Party which will boycott the Session. Nobody is in such a mood. I hope that Government should be more articulate in their standpoints, in their announcements and they should be transparent. They should consult the opposition parties. The BAC is to be given more importance by which we can at least come to know about it before the television spokespersons announce the programmes of Parliament in future.

DR. P. VENUGOPAL (TIRUVALLUR): Madam, all of a sudden, you are extending the House. We have no objection to extend the House. If at all Government wants to transact any important business, it can be done on Friday and Saturday. This is our stand.

SHRI TATHAGATA SATPATHY (DHENKANAL): It is not that only the Government wants to do work and we want to obstruct. I am not associating myself with any other Party. I am only saying one thing that everybody wants to work. Everybody also has a commitment back home in the constituency. So, we are having to balance both sides. This sudden extension could have been avoided if a week or days earlier we had been informed. We would have told our people to do it accordingly. We have cooperated. Yesterday, the passing of the Constitution Amendment was a proof that under your leadership, the whole House voted as one. This is a unique thing. It should be appreciated. I am only saying that let the work continue. This is the 125th year of Dr. B.R. Ambedkar's birth anniversary. What I told you in the BAC is that let us celebrate that. Let us dedicate a seven-day or ten-day Session to Dr. B.R. Ambedkar, a great soul of this nation who is relevant even today. Let us have another Session some time in Mid-June before the Monsoon Session. Let us have a specific agenda. The Government can come up with an agenda. It can be a special Session. You can name it "Dr. B.R. Ambedkar Session." Let the people of this country know what the message the Parliament wants to give, what message the Ruling Party wants to give that it is with the backwards, it wants to bring the back to the front; it wants to help the people who are economically and socially backward by highlighting their plight in the Parliament. It can be done. It should be done. I would request the Government to reconsider this. This will give a very good message to the country that all the parties are together in this ten-day Session.

We will support the Government wherever they are coming up with good things; we will oppose the Government wherever we find they are doing anti-people, anti-poor policies. We are open to that. So, we are with you. I am very much sure that as a Member of Parliament, Shrimati Mahajan also would like to go back to her constituency.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Today, actually I could not see the BAC papers. Early morning, at 8 o' clock, our CM had come. We had to send him off. I didn't know that the meeting of BAC was there. I would request Shri Meghwal to send some SMS also for future so that we know about the meetings of BAC.

However, I am really surprised as to why there is a discussion on this. Most of the people in India are waiting for us; we have only 543 Parliamentarians from the country. They want to pass some Bills; there is a lot of business which is pending here; there are a lot of issues back home also. This is more important. Every time we feel that there should be time for the business; we should cooperate; we should discuss here; we should pass the Bill; and take a lot of things back home. So, I feel that the extension of three days is a good one but only thing I would like to say is that we could come to know through the TV news scrolling that the House has been extended. हम लोग बी.ए.सी. में बैठते हैं, अगर हमसे सलाह लेते तो हमें अच्छा फील होता कि हमारी सलाह के ऊपर हाउस आगे तीन दिन बढ़ा दिया गया। इस तरह की प्रैक्टिस बनाकर हाउस को बढ़ाएं तो अच्छा रहेगा।

SHRI THOTA NARASIMHAM (KAKINADA): Our Party, Telugu Desam Party, supports the extension of the House. Many important Bills are coming up, particularly, National Waterways Bill, Black Money Bill, Real Estate Bill, etc. Our Party supports the extension of the House for three days from Monday.

SHRI P. KARUNAKARAN (KASARGOD): We got the information through TV and newspapers not from the Business Advisory Committee. We have the List of Business a month back. So, we have planned our programme, not only the Members of the Opposition Parties, even the Government also planned its programme in accordance with the business. At the same time, all of a sudden, the TV and newspapers come out with the news that the Session is going to be extended. It is not a good practice. Of course, I agree that sometimes the Government has to extend the Session in order to transact its business. Here, the Opposition is cooperating in almost all the issues. We sat late till 8 or 9 p.m., without any food. At the same time, many times I witnessed that the Treasury Benches were empty. Even then, we cooperated. So, in such a situation, the Government has to take the views of the Opposition Parties into consideration. In the Business Advisory Committee, almost all the political parties have made the same view that Session should not be extended. It is very difficult. As far as I am concerned, I have not taken even a day's off when the Session is on. I hope, same is the case with many of the Members. At the same time, for the last four days, we have planned programmes in our constituencies, in our States. How can we address or answer to the people? It is the duty of the Government to manage the business. Now, six or seven Bills have come. I fully respect you, Madam, when you said that there would be no Question Hour; there would be no 'Zero Hour'; and there would be no Matters under Rule 377 or other businesses. Then, what is the use of extending the Session? So, it is better to have a Special Session, as stated by other hon. Members. That may be for seven or 10 days, which would be good. I am not really agreeing with the view of the Government; I am opposing the decision.

श्री प्रेम सिंह चन्दूमाजरा (आनंदपुर साहिब) : अध्यक्ष महोदया, जहां तक सदन का समय तीन दिनों तक बढ़ाने की बात है, हमारी पार्टी शिरोमणि अकादमी दल इसके पक्ष में है। मैं सत्पथी जी की बातों से सहमत हूँ कि डॉक्टर अम्बेडकर जी के लिए जो स्पेशल सेशन की बात इन्होंने कही है, उससे हम सहमत हैं। मैं यह भी चाहता हूँ कि देश की अदालतों में डॉक्टर अम्बेडकर जी की फोटो लगनी चाहिए, क्योंकि जो संविधान के निर्माता हैं, उनका सम्मान जरूर होना चाहिए... (व्यवधान)

माननीय अध्यक्ष : वह एक अलग बात है।

श्री प्रेम सिंह चन्दूमाजरा : मैं समझता हूँ कि इसका विशेष नहीं किया जाना चाहिए, क्योंकि बहुत महत्वपूर्ण इश्यूज हैं। तोगे द्वारा चुने गये नुमाइंटे यह चाहते हैं कि हाउस का समय बढ़ाया जाना चाहिए। आपने उसे बढ़ाया है तो अच्छा किया है।

SHRI MEKAPATI RAJA MOHAN REDDY (NELLORE): Madam Speaker, we made our Party's position clear in the BAC itself and we reiterate that we do not have any objection for extension of the Session because there are some important Bills. Thank you, Madam.

HON. SPEAKER: Yes, Mr. Minister.

SHRI M. VENKAIAH NAIDU: I was really pained when Kharge *ji* made some remarks but I do not want to join issues with him. I would like to make one thing very clear. मैं सबसे पहले एक विषय स्पष्ट करना चाहता हूँ। पहली बार the Cabinet Committee on Parliamentary Affairs met yesterday. That meeting was supposed to be at five o'clock. But as the House was sitting up to six o'clock, none of us, including the senior Ministers, could go. Some of us were preoccupied in Rajya Sabha; some of us were preoccupied here; we could not go. After the House adjourned, then we went; we had the meeting; we discussed the situation. ... (Interruptions) Kharge *ji*, please. ... (Interruptions)

HON. SPEAKER: Please, Kharge *ji*, let him speak.

... (Interruptions)

SHRI M. VENKAIAH NAIDU: I heard you patiently. It cannot be a one way traffic.... (Interruptions) You will always sit. You are a good boy in Parliament; everybody knows it. ... (Interruptions)

SHRI JYOTIRADITYA M. SCINDIA (GUNA): Madam, what does he mean by a good boy?... (Interruptions)

SHRI M. VENKAIAH NAIDU: I said he is a good man.... (Interruptions)

माननीय अध्यक्ष : कृपया आप सभी बैठ जाइए।

â€¦ (व्यवधान)

SHRI JYOTIRADITYA M. SCINDIA: What do you mean by a good boy in Parliament?... (Interruptions)

SHRI M. VENKAIAH NAIDU: He is a very good man. My problem is, in our area, when somebody does something good, the people say him a good boy. ... (Interruptions)

HON. SPEAKER: Go ahead, please.

... (Interruptions)

SHRI M. VENKAIAH NAIDU: He is more active than all of you. He sits from morning to evening till the end of the Session. So, he is a very good man, a very good elderly man.... (Interruptions) Let us show some maturity and have some repartee in Parliament. ... (Interruptions)

â€¦(व्यवधान)

SHRI M. VENKAIAH NAIDU: The issue what I want to clarify to the Hon. House is that the announcement of extension of the Session was not made outside. It was reported by the media – Madam, media has got its own way of functioning, we have seen in the recent days also – that there is going to be uproar in Parliament; there is going to be bedlam in Parliament; there is going to be very serious protest in Parliament. Who told them this? That is their speculation. ...(*Interruptions*)

HON. SPEAKER: Please sit down. Every now and then, this will not be allowed.

...(*Interruptions*)

HON. SPEAKER: Nothing will go on record. Only the Minister's statement will go on record.

...(*Interruptions*)â€¦*

SHRI M. VENKAIAH NAIDU: This is the way you function; the party with 50 years' experience. ...(*Interruptions*) Leaking is your habit. What can I do?

On the other hand, this matter was mentioned on 6th May in the Business Advisory Committee by my colleague. Today is 8th May. But, some of the Members said, "Do not extend." Some Members said, "We have some problems also." But my point is, on 6th May, Members have been informed in a casual manner because nobody can inform the Members without the Cabinet Committee taking an official decision. The official decision was taken. The first person to be communicated about the decision was the hon. Speaker of the House.

Then, I wrote a letter as per the procedure and protocol. Subsequently, I started contacting Members of Parliament and the Leaders of different political parties. But as there was a serious business going on in the Rajya Sabha, I was there – if I am correct – up to 9 or 9.05 in the night. After I came out of Rajya Sabha, I started talking to different leaders. I could get some of them immediately; and I could not get some of them immediately. Some of the people whom we were not able to contact yesterday, were contacted this morning.

Then, we made a request to the hon. Speaker also to call a meeting of the Business Advisory Committee and then take everybody into confidence. The Business Advisory Committee was called in the morning; and then, the Government's intention was conveyed through the Speaker to the hon. Members. Some Members have different opinion.

Madam, the general thing is that the people say that the Government always want to curtail the Session. But it is surprising that the Government wants to extend the Session and some friends do not want to have the Session...(*Interruptions*)

Madam, if you permit, we can go through the proceedings of the Parliament from earlier times up till now. In so many years, there have been rulings by the Chair; there were announcements by the Ministers; and without even holding a BAC meetings earlier, many times, announcements were made. I am not justifying it...(*Interruptions*) I have got the authenticated papers with me by the previous Minister of Parliamentary Affairs, which have been communicated also. If you want, I can give them to you...(*Interruptions*) But at the same time, I am of the view...(*Interruptions*)

Karunakaranji, please. Give others also the chance to speak. You say that we are bulldozing; and you do not even allow the Minister to speak!

HON. SPEAKER: Karunakaranji, please sit down. Let us hear him

...(*Interruptions*)

SHRI M. VENKAIAH NAIDU: If you say that this is democracy, then I leave it to you...(*Interruptions*)

Madam, I have not cancelled anything. I have not taken any decision. If the hon. Speaker wants to allow 'Zero Hour', I have no problem; if the hon. Speaker wants to allow discussion on any important issue including discussion under Rule 193, which is already there, that item can be taken up. There are umpteen examples, where Question Hour was cancelled with a short notice because of paucity of time, where Members have to give notice, which had been admitted. So, all these things are known. They are all in parliamentary practice for years together, right from 1957 onwards. This has been happening. It is nothing new, which is happening.

So, I would request all the friends here that the public will be watching us. Let us do the work; and then rise to the expectation of the people. I would like to thank the Opposition for their support.

HON. SPEAKER: Thank you.

I have already said that the Lok Sabha Session is extended up to 13th May, 2015. I have already declared it.

...(*Interruptions*)

HON. SPEAKER: Hon. Members, please maintain silence.

Let us take up other issues in Zero Hour, now.

